

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No(s). 7362/2013

STATE OF ORISSA

Appellant(s)

VERSUS

DASARATHI MEHER

Respondent(s)

SLP (C) No. 13172/2015

SLP (C) No. 13169/2015

C.A. No. 7363/2013

SLP (C) No. 13171/2015

Date : 12-09-2018 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE MADAN B. LOKUR  
HON'BLE MR. JUSTICE DEEPAK GUPTA

For Appellant(s) Ms. Anindita Pujari, AOR  
Ms. Kavita Bhardwaj, Adv.  
A. Kumar, Adv.

Mr. Shibashish Misra, AOR

Mr. S.K. Patri, Adv.  
Mr. S.K. Rajora, Adv.  
Mr. T.K. Samantray, Adv.  
Mr. Rameshwar Prasad Goyal, AOR

For Respondent(s) Mr. V. Giri, Sr. Adv.  
Mr. Soumyajit Pani, Adv.  
Mr. Chittaranjan Singh, Adv.  
Mr. Sunil Kumar Jain, AOR  
Mr. Vinodh Kanna B., Adv.  
Ms. S. Shankar, Adv.

Mr. Vinodh Kanna B., AOR

Mr. Shibashish Misra, AOR

Ms. Renuka Sahu, Adv.  
Mr. Jay Savla, Adv.

**UPON hearing the counsel the Court made the following**

**O R D E R**

**Arguments heard in part.**

**List the matters tomorrow (13.09.2018) as part-heard matters.**

**(MEENAKSHI KOHLI)  
COURT MASTER**

**(KAILASH CHANDER)  
ASSISTANT REGISTRAR**